

1	2	3	4	5
9. Orissa		30.00	28.00	26.44
10. West Bengal		33.00	30.85	25.92
11. Gujarat		6.40	5.30	5.64
12. Maharashtra		54.00	42.34	42.82
13. Tripura		1.82	1.50	1.36
14. Assam		2.00	4.50	4.00
15. Rajasthan		1.68	2.00	2.00
Total :		360.00	356.77	332.52

Reissue of one Rupee Currency Notes

2874. SHRI AMAR ROYPRADHAN :
SHRI SARFARAZ AHMAD :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have started to re-issue of one rupee currency notes; and

(b) if so, the details thereof and the reason for its discontinuance of printing in the past ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The printing of Re. 1 notes was never discontinued. The question of re-issuing one-rupee currency notes does not therefore arise.

Alleged Violation of Fera by Non-resident Indian Businessmen

2875. SHRI AMAR ROYPRADHAN :
Will the Minister of FINANCE be pleased to state :

(a) whether non-resident Indian businessmen have been violating the Foreign Exchange Regulation Act; and

(b) if so, the particulars of the non-resident Indian businessmen and the action Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). There are a few cases of non-resident Indian businessmen who have perhaps violated the provisions of the Foreign Exchange Regulation Act. The details of these cases cannot be disclosed in public interest. However, Government will take appropriate action under the provisions of the law.

Guide Principles in Starting Construction Organisations

2876. SHRI K. S. RAO : Will the Minister of FINANCE be pleased to state :

(a) the guide principles in starting construction Organisations like Hindustan Steel works Construction Ltd. (HSCL), National Projects Construction Corporation (NPCC), Bridge and Roof, etc. when many of these are causing heavy losses to the Government; and

(b) whether it is not superfluous to allow these Corporations to undertake works with Government Corporations like NTPC, NHPC, etc. which is resulting extra expenditure to Government ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Hindustan Steelworks Construction Ltd. (HSCL) was incorporated in June, 1964 with the objective